

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 03.07.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali  
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA 1/14 in CP 46/12	TP 35/16	For Orders	397/398	Mrs. Mangala Yuva- raj Nakade & Anr. Vs. Shree Basavesh- wara Agro Foods Processing Ltd. & 3 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1)	G. B. SABARIDAS 984663309	Resp. No. 7 in CA. 1/14 in C.P. 46/12 T. P. 35/16	G. B. Sabaridas
2)	Prashanth P.N.	9980488332 <b>ORDER</b> CA. 1/14 in C.P. 46/12 T. P. 35/16	V. Vandakushore for Prashanth P.N.

Jr. Counsel for Petitioner is present. CA 1/14 is taken up today. 2<sup>nd</sup> Respondent address a letter to the Tribunal seeking adjournment. Counsel for 7<sup>th</sup> Respondent in CA 1/14 is present. Since Sr. Counsel appeared in CA 1/14 is absent today. Matter is listed on 4/8/2017.

  
Member (J)

  
Member (T)